बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

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CGPDTM-17031(11)/4/2021-CGTMR-Part(1)/4399 Date:18.08.2026

OFFICE ORDER

In View of the administrative exigencies and for smooth functioning of the office, following officers are hereby declared as Head of office, and Drawing and Disbursing officer in respect of Trade Marks Registry, Kolkata with immediate effect until further orders:

S.No	Name of the officer	Designation
1	Ms. Agnita Banerjee, Sr. Examiner of TM, GI & CR	Head of Office
2	Ms. Abhiruchi Examiner of TM, GI & CR	DDO

2. Ms. Agnita Banerjee, may exercise all powers vested in Head of office, under **Rule 12 of Delegation of Financial Power Rules, 2024 and Rule 2(xviii) of General Financial Rules, 2017** in respect of Trade Marks Registry, Kolkata. Further, she is appointed as the First Appellate Authority for matters under the Right to Information Act, 2005 pertaining to the Trade Marks Registry, Kolkata. She shall also render opinions to the police authorities under Section 115(4) of the Trade Marks Act, 1999.

3. Ms. Abhiruchi, Examiner of Trade Marks, GI and Copyrights is declared as Drawing and Disbursing Officer in respect of Trade Marks Registry Kolkata in exercise of the powers vested in the Head of the Department under **Rule 12 of the delegation of Financial Powers Rules, 2024 and Rule 2(xii) of General Financial Rules, 2017.** She is authorized to exercise all powers of the Drawing and Disbursing Officer, in respect of Trade Marks Registry Kolkata.

This is issued with the approval of competent authority.

(Vickey Kumar)
Director
O/o CGPDTM

To,

1. Ms. Agnita Banerjee, Sr. Examiner of TM, GI & CR
2. Ms. Abhiruchi Examiner of TM, GI & CR

Copy to:

1. The Head of Office, Trade Marks Registry, Delhi, Mumbai, Chennai & Ahmedabad.
2. The Head of Office, Geographical Indication Registry, Chennai.
3. The Head of Office, Copyright Office, Delhi
4. The Head of Office, RGNIIPM, Nagpur
5. The Accounts Officer, PAO, PDTM, Delhi
6. Office Copy
7. Guard File
8. Hindi Anubhag
9. IT section for uploading on web